

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO. 356
TO BE ANSWERED ON 19.11.2019

Progress under DILRMP

356. SHRI SHRIRANG APPA BARNE:

SHRI VINAYAK RAUT:

SHRI HEMANT SRIRAM PATIL:

DR. HEENA GAVIT:

DR. DNV SENTHILKUMAR S:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the progress and achievement made by the Government on the Digital India Land Record Modernization Programme (DILRMP) since its launch;
- (b) the details of number of Land Records which have been modernized and updated, State-wise along with the problems faced by Government in this regard;
- (c) whether the progress of DILRMP has been slow in some States;
- (d) if so, the details thereof and the reasons therefor;
- (e) the details of the funds allocated under DILRMP to States/ UTs for surveys and re-surveys across the country during each of the last three years and the current year;
- (f) whether the Government has fixed any timeframe to complete the Land Records Modernization Programme and if so, the details thereof?

ANSWER

**MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)**

(a & b): The State wise and component wise progress under the Digital India Land Record Modernization Programme (DILRMP) is as below:

- (i) Computerization of Land Records has been completed (more than 90%) in 23 States/ UTs and substantial progress has been achieved in 11 States/ UTs.

- (ii) Digitization of Cadastral Maps has been completed (more than 90%) in 19 States/ UTs and substantial progress has been achieved in 9 States/ UTs.
- (iii) Computerization of Registration (SRO) has been completed (more than 90%) in 22 States/ UTs and substantial progress has been achieved in 8 States/ UTs.
- (iv) Integration of SRO with Revenue Office has been completed (more than 90%) in 16 States/ UTs and substantial progress has been achieved in 8 States/ UTs.

(c & d): The programme is demand driven, and depends on the pace of implementation by the States/UTs. The implementation of this programme is a complex, sensitive and voluminous work, involving cumbersome and time-consuming processes. Gestation period of completion of the various activities/components of this programme is relatively longer as compared to other programmes. Substantial progress has been achieved under Computerization of land records, registration process and their integration in most of the states/ UTs. In some of states like Arunachal Pradesh, Meghalaya, Nagaland and Manipur, the progress is relatively slow due to the fact that land is owned by the communities and State Governments don't have land records for computerization.

Regular review of the progress is monitored through Regional Review Meetings, Video Conferencing and visit of senior officers in the field etc.

(e) The details of funds allocated to States/UTs for Survey/ Resurvey is as below:

Year	2016-17	2017-18	2018-19	2019-20 (Till 13-11-2019)
Funds released for Survey / Resurvey (Rs in Lakh)	6680.68	4091	Nil	Nil

(f) The programme is demand driven, and depends on the pace of implementation by the States/UTs, availability of skilled manpower etc.
